

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item No. 4**

**CP(AA) No.37/Chd/Pb/2022  
(2<sup>nd</sup> motion)**

**Under Section 230-232 CA 2013**

**In the matter of:-**

Cotton Country Retail Ltd.	...petitioner-Transferor Company
with	
Nahar Industrial Enterprises	...petitioner-Transferee Company

**Present:**

Ms. Salina Chalana, Advocate for the petitioner companies.

A date is requested for making compliance of administrative order dated 17.01.2023. Let the same be done before the next date of hearing. List on 25.01.2023.

SD/-  
(Subrata Kumar Dash)  
Member (Technical)

SD/-  
(Harnam Singh Thakur)  
Member (Judicial)

January 18, 2023  
DS